

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
211. IA/1367/2024 IA/457/2022 IA/735/2022 IA/294/2024 IN C.P.
(IB)/1088(MB)2020

IN THE MATTER OF

Punjab National Bank International Limited

Vs

Topsgrup Services And Solutions Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 19.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:
For the Respondent:

ORDER

Adjourned to **12.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham